

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 78 of 2017 (SZ)

Appellant(s)

Biju T.D.
Thottakara House, Amalapuram,
Ayyampuzha Village,
Aluva Taluk, Ernakulam District.

Vs. **Respondent(s)**

Ministry of Environment, Forest &
Climate Change, rep by its Secretary,
Paryavaran Bhawan, CGO Complex,
Lodhi Road, New Delhi and others

Legal Practitioners for Appellant(s)

M/s Taaurs Associates,
Kamalesh Kannan &
S. Sai Sathya Jith

Legal practitioners for respondent(s)

Mrs. Vidyalakshmi for R2,
Mrs. Rema Smirithi for R3, R4 & R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.02.2018 Appellant representing counsel present. R2 representing counsel present. R3 to R5 counsel present. R1, R7 side no representation. On request for fresh private notice to R1 & reply of R2, R3 to R5 call on 05.03.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>